Rural Electrification in Etah, Uttar Pradesh

- *580. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of POWER AND NON-CONVEN-TIONAL ENERGY SOURCES be pleased to state:
- (a) the target fixed for rural electrification in Uttar Pradesh during 1990-91:
- (b) whether target has been achieved and if so, the number of villages electrified in Etah district; and
- (c) if not, the reasons for the work being held up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) The target and achievement for rural electrification in Uttar Pradesh during 1990-91 were as under:—

Village electrification		Pumpsets energisation	
Target	Achievement	Target	Achievement
2350	2207	16100	18506

The shortfall in achievement on village electrification in Uttar Pradesh was due to constraints of funds. In Etah district of Uttar Pradesh, during 1990-91, 16 villages were electrified, bringing the total number of villages electrified in Etah to 1088.

Impact of increase in Royalty of

- *581. SHRI HARI KEWAL PRASAD: Will the Minister of COAL be pleased to state:
- (a) the extent of financial burden likely to be borne by the Government

- due to the recent increase in the rate of royalty of coal:
- (b) whether price of coal is likely to go up as a result of increase in the royalty; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIP. A. SANGMA): (a) The royalty on coal is payable by the consumers. It is collected by coal companies and passed on to the State Governments. Therefore, there is no financial burden on the Central Government due to increase in rate of royalty.

(b) and (c) The pit-head price of coal fixed by Central Government will not increase as a result of increase in the rate of royalty because the pit-head price is exclusive of royalty and other taxes. However, the consumer price will increase in the States where the cesses were low and will decrease where the cesses were higher as compared to the revised rates of royalty. In respect of coal produced in States of West Bengal and Assam, there is no change in price of coal as the revised rates of royalty have not been made applicable to these States so far.

[English]

World Bank Assistance to Kerala State Electricity Board

- *582. SHRI V. S. VIJAYA-RAGHAVAN: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:
- (a) whether the World Bank has called for a hike in power tariff as a pre-condition for extending financial assistance to the Kerala State Electricity Board; and